

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 73 of 2015

Dated: 20th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:-

M/s Armaan SteelsAppellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. S. Vallinayagam

Counsel for the Respondent (s) : Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Mr. Ishaan Mukherjee for R-2

ORDER

We have heard learned counsel for the parties for some time.

List the matter for further hearing on **10.02.2016.**

(I. J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson